

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284/ (IB)/2017  
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T. T. Ravi Chandran  
KL

K. R. P. S. R. A. A.

J. S. S. S.  
COUNSEL FOR RESPONDENT

ORDER

Counsel representing both the parties are present. Time extended at  
their request for submitting arguments. Put up on 08.08.2017 at 10.30  
A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)